

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 01.02.2024

Appeal No. 44 of 2023

CapitalVia Global Research Ltd. & Ors. Appellants

Versus

Securities and Exchange Board of India ... Respondent

Mr. Vedchetan Patil, Advocate for the Appellants.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

ORDER :-

1. Adjourned due to non-availability of the bench. List on March 12, 2024.

Ms. Meera Swarup
Technical Member

01.02.2024
PTM